GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 1402

ANSWERED ON 29/07/2025

RASHTRIYA GRAM SWARAJ ABHIYAN

1402. SMT. APARAJITA SARANGI:

DR. NISHIKANT DUBEY:

SHRI VISHNU DAYAL RAM:

SHRI YOGENDER CHANDOLIA:

SHRI KOTA SRINIVASA POOJARY:

DR. HEMANT VISHNU SAVARA:

SHRI RAMESH AWASTHI:

SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

SHRI DILESHWAR KAMAIT:

SHRI VIJAY BAGHEL:

SHRI NABA CHARAN MAJHI:

SHRI JOYANTA BASUMATARY:

SHRI ALOK SHARMA:

SHRI BHARTRUHARI MAHTAB:

SHRI GODAM NAGESH:

SHRI PRAVEEN PATEL:

SHRI JAGDAMBIKA PAL:

SHRI SURESH KUMAR KASHYAP:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has reviewed the implementation of the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA);
- (b) whether any of the States have achieved significant outcomes in enhancing Own Source Revenue (OSR), e-enablement or Panchayat infrastructure development through the Abhiyan, if so, the details thereof and names of the States;
- (c) the details of key achievements made/recorded and the follow-up measures taken by the Government to support States with better-performing or innovative practices under such Abhiyan including Madhya Pradesh, Palghar District in Maharashtra and North Eastern Regions, State wise; and
- (d) the details of Panchayat Infrastructure Development through Revamped RGSA in Palghar district in Maharashtra?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a) The Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA)w.e.f. financial year 2022-23 with the main objective to capacitate Panchayati Raj institutions (PRIs) through imparting training to Elected Representatives (ERs) and other stakeholders of Panchayats to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively.

The implementation of the scheme including utilisation of funds released to States is closely monitored through review meetings/video-conferences, pre-CEC meeting, field visit by senior officers, etc. The Central Empowered Committee of RGSA while approving the Annual Action Plan of a States/UTs also review the progress of implementation of the scheme and utilization of funds thereof. States/ UTs are persistently requested for submitting the requisite documents viz. quarterly, annual progress reports, utilization certificate, auditor's report etc. and compliance of MoF instruction for regulating release of funds.

In addition to this, Training Management Portal (TMP), an online application for management of training programs conducted by the States/UTs under RGSA, is in place to monitor real time trainings conducted by States/ UTs. Also, a Public Financial Management System (PFMS) is in place for monitoring the releases and expenditure under RGSA.

(b) The Ministry of Panchayati Raj does not maintain the data pertaining to OSR of Panchayats, as Panchayat, being "Local Government", is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Furthermore, States as well as Panchayats often do not share OSR data related to Panchayats. However, the Ministry of Panchayati Raj constituted an "Expert Committee on Own Source Revenue of Rural Local Bodies" in 2022 to review the status of OSR of Panchayats. As per the report of the Expert Committee, around Rs. 25595 Crores OSR have been collected by Panchayati Raj Institutions in the 30 States/UTs, during 2017-18 to 2021-22 and per capita OSR at the national level was around Rs. 59 annually, for the same period. The details are enclosed as

Annexure - I

Further, to make Panchayats e-enabled, the Ministry is implementing the e-Panchayat Mission Mode Project (MMP), which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, facilitates digital

planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays.

Additionally, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. This integration allows Panchayats to procure goods and services through GeM via the eGramSwaraj platform. An application of 'AuditOnline' has also been developed for online audits of Panchayat accounts and their financial management.

As 'Panchayat' is a State subject, providing basic infrastructural facilities such as GP building, computer etc. are primarily the responsibility of the State. However, Ministry supplements the efforts of the States/UTs and approved for construction of 12940 Gram Panchayat Bhawans and 52562 procurement of computer to States/ UTs under the scheme.

(c) Ministry has been incentivizing the best-performing Panchayats by recognizing their exemplary work done under various nationally significant themes through the National Panchayat Awards. This initiative aims to foster a spirit of healthy competition among Panchayats and motivate them to strive for excellence in local governance. To facilitate cross-learning and knowledge exchange, the best practices and innovative initiatives of award-winning Panchayats are systematically documented and disseminated through workshops, conferences, training programmes, and exposure visits. Additionally, compendiums and booklets highlighting these practices are published and shared widely with Panchayati Raj stakeholders across the country. These efforts contribute to the replication of successful models and the overall strengthening of Panchayati Raj Institutions. The State-wise details of awarded Panchayats for the year 2024 are annexed at **Annexure-II**. Notably, five Panchayats from the State of Maharashtra received awards under various categories; however, none of the awarded Panchayats are from Palghar district. Further, no Panchayats from the State of Madhya Pradesh received any awards. A total of nine awards were conferred upon Panchayats from the North Eastern States, including two Panchayats from Assam and seven from Tripura.

(d) Under the RGSA, approval was granted for the construction of 44 Gram Panchayat Bhawans in Palghar district of Maharashtra. As reported by the State, construction of 25 Bhawans has been completed, while work on the remaining 19 is currently underway.

Annex refer to in reply to Part (b) of the Lok Sabha Unstarred Question No. 1402 to be answered on 29/07/2025

State/UT-wise OSR of Panchayats (2017-18 to 2021-22)

(Rs in Crores)

					(RS	in Crores
Sl. No.		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	2.12	1.6	2.5	2.84	3.02
2	Andhra Pradesh	688.74	739.77	685.08	876.95	969.09
3	Assam	25.98	25.63	15.25	21.22	26.65
4	Bihar	0	0	0	0	37.89
5	Chhattisgarh	166.51	144.8	159.69	132.57	141.5
6	Goa	225.49	61.08	220.54	85.62	218.52
7	Gujarat	864.1	778.3	881.46	795.14	0
8	Haryana	50.58	108.56	83.73	71.99	60.06
9	Himachal Pradesh	0.04	0.41	0.42	0.53	1.45
10	Jammu & Kashmir	0	0	15.01	0	2.08
11	Jharkhand	0.16	0.42	1.78	23.64	1.86
12	Karnataka	385.94	552.86	671.37	715.41	812.21
13	Kerala	868.62	802.84	792.05	769.94	781.28
14	Ladakh	0.28	0.07	0.09	0.04	0.05
15	Lakshadweep	0.04	0.04	0.04	0.01	0.03
16	Madhya Pradesh	0	0	0	105.22	63.93
17	Manipur	0.61	1.06	0.18	0.2	0.41
18	Mizoram	0.04	0.04	0.06	0.09	0.04
19	Nagaland	0	0	0	0	0
20	Odisha	38.82	44.26	42.13	43.14	0
21	Puducherry	29.46	35.28	45.26	41.08	45.93
22	Punjab	126.45	172.28	170.93	164.17	157.98
23	Rajasthan	40.98	40.9	49.48	66.35	56.73
24	Sikkim	1.58	1.78	2.87	0	0
25	Tamil Nadu	731.93	795.24	433.49	209.3	411.55
26	Telangana	397.54	425.66	321.02	278.25	292.98
27	Tripura	3.02	3.94	3.8	0	0
28	Uttar Pradesh	192.89	204.27	0	229.08	246.34
29	Uttarakhand	14.17	15.41	14.4	13.26	16.21
30	West Bengal	522.63	502.88	487.23	198.43	464.66
		5378.74	5459.38	5099.84	4844.47	4812.46

Source: Report of the Expert Committee on OSR of Rural Local Bodies

Annexure-II

Annex refer to in reply to Part (c) of the Lok Sabha Unstarred Question No. 1402 to be answered on 29/07/2025

Deen Dayal Upadhyay Panchayat Satat Vikas Puraskar (DDUPSP)- (27 Awardees) *For Top 3 Gram Panchayats under each of 9 award themes*

S l. N o	Award Theme	Gram Panchayat	Block Panchayat	District Panchayat	State/U T
1	Poverty Free and Enhanced Livelihoods	Galibeedu	Madikeri	Kodagu	Karnatak a
		Perumpadappa	Perumpadapp u	Malappuram	Kerala
	Panchayat	Betcherra	Kumarghat	Unakoti	Tripura
2	Healthy	Bommasamud rum	Irala	Chittoor	Andhra Pradesh
	Panchayat	Keluapalli	Rangeilunda	Ganjam	Odisha
		Jajuar Middle	Katra	Muzaffarpur	Bihar
		Jengrai	Ujani Majuli	Majuli	Assam
3	Child-	Bhartaul	Bithiri Chainpur	Bareilly	Uttar Pradesh
	Friendly Panchayat	Rajkang	Amarpur Bac	Tripura Tribal Areas Autonomous District Council	Tripura
	Water- Sufficient Panchayat	Nayampudi	Nakkapalle	Visakhapatanam	Andhra Pradesh
4		Sikander	Bamson	Hamirpur	Himacha 1 Pradesh
		Debbari	Amarpur	Gomati	Tripura
5	Clean and Green Panchayat	Tagarampudi	Anakapalle	Visakhapatanam	Andhra Pradesh
		Sumoor	Panamic	Leh Ladakh	Ladakh
		Modale	Igatpuri	Nashik	Maharas htra
6	Self- Sufficient	Keeranatham	S.S.Kulam	Coimbatore	Tamil Nadu
	Infrastructure	Sahapur	Hinjilicut	Ganjam	Odisha
	in Panchayat	Parthu	Ekangarsarai	Nalanda	Bihar
7	Socially Just & Socially	Muppalla	Chandarlapad u	Krishna	Andhra Pradesh

	Secured Panchayat	Thanadhar	Narkanda	Shimla	Himacha 1 Pradesh
		Hardibhata	Nagari	Dhamtari	Chhattis garh
	Panchayat	Vavkulli Two	Ghoghamba	Panch Mahals	Gujarat
8	with Good	Khaltsi	Khaltsi	Leh Ladakh	Ladakh
	Governance	Punhada	Makhdumpur	Jehanabad	Bihar
	Women-	South Manubankul	Rupaichari Bac	Tripura Tribal Areas Autonomous District Council	Tripura
9	Friendly Panchayat	Chillapalli	Manthani	Peddapalli	Telangan a
		Varaganoor	Kuruvikulam	Tenkasi	Tamil Nadu

(2) Nanaji Deshmukh Sarvottam Panchayat Satat Vikas Puraskar (9 Awardees)

For top 3 best Gram Panchayats, Block Panchayats and District Panchayats on overall/average performance in 9 award themes of DDUPSVP

Category		Panchayat	State
Best Gram N		Manyachiwadi (Block Patan, District Satara)	Maharashtra
Panchayats		Bebejia Demow Bangthai (Block Khagarijan,	Assam
		District Nagaon)	
		Thanadhar (Block Narkanda, District Shimla)	Himachal
			Pradesh
Best	Block	Chatrapur (District Ganjam)	Odisha
Panchayats		Amarpur (District Gomati)	Tripura
		Tirora (District Gondia)	Maharashtra
Best	District	Gomati	Tripura
Panchayats		Koraput	Odisha
		Udupi	Karnataka

(3) Special Category Awards (9 Awardees)

For 3 best Gram Panchayats (for climate sustainability performance and 3 Institutions for supporting Gram Panchayats and building their capacity

Sl. No.	Special Category Award	Gram Panchayat / Institute	State
	Gram Urja	Manyachiwadi (Block Patan, District Satara)	Maharashtra
	Swaraj	Thakchara (Block Amarpur, District Gomati)	Tripura
1	Vishesh		
	Panchayat	Kasira (Block Koida, District Sundargarh)	Odisha
	Puraskar		
2	Carbon	Bela (Block Bhandara, District Bhandara)	Maharashtra

Sl. No.	Special Category Award	Gram Panchayat / Institute	State
	Neutral	Kendrikela (Block Bonaigarh, District	Odisha
	Vishesh	Sundargarh)	
	Panchayat	Milak Amawti (Block Dilari, District Moradabad)	Uttar Pradesh
	Puraskar	Winds Amawer (Block Briair, Bistrict Wordanoud)	
	Panchayat	Kerala Institute of Local Administration	Kerala
3	Kshamta	State Institute of Rural Development and	Odisha
	Nirmaan	Panchayat Raj	Ouisna
	Sarvottam	Vachwantras Chavan Asadamy of Davelanment	
	Sansthan	Yashwantrao Chavan Academy of Development	Maharashtra
	Puraskar	Administration (YASHADA)	
